Government of India

Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

RAJYA SABHA UNSTARRED QUESTION No. 1359 TO BE ANSWERED ON 12.02.2021

STANDARDS FOR HOME APPLIANCES

1359 SHRI SAMBHAJI CHHATRAPATI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government proposes to prescribe minimum standards for the entire range of home appliances as Bureau of Standards (BIS) has brought fresh standards for certain home appliances;
- (b) if so, the details thereof;
- (c) whether Government has any plan to introduce rating of home appliances to demonstrate their relative quality as per accepted international standards for the benefit of consumers; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a) & (b): The Bureau of Indian Standards is the National Standards Body of India. It publishes standards for various products including Home Appliances. Product manufacturers who opt for the voluntary standards, are authorised to use the Indian Standards Mark under the Conformity Assessment Scheme. Till date, 99 Standards on Electrical Home Appliances and 10 standards on other Home Appliances have been published by Bureau of Indian Standards.

Seven Electrical Home Appliances and seven other Home Appliances as per Indian Standards have been brought under mandatory certification through Quality Control Orders issued by Government of India.

(c) : No, Sir.

(d) : Does not arise.
